

[English]

Allegation Against BSF officials

1328. SHRIMOHAN SINGH (DEORIA):

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some cases have come to the notice of the Government where some senior officials of the Border Security force failed to properly account for the property seized during the raids militant hide-outs in Kashmir;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted in this regard;

(d) if so, the details and the outcome thereof; and

(e) the action being taken against the guilty officials?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). One case has come to the notice of the Government in which BSF officers failed to properly account for certain arms, Ammunition, gold ornaments, scooter etc. seized during raids in Kashmir. These articles have since been deposited with civil police.

(c) to (e). A Court of Inquiry is in progress and disciplinary action would be taken against those found guilty.

Alleged Sale of Degrees and Diplomas1329. SHRIMATI GIRIJA DEVI:
SHRI SHARAD YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-items captioned 'Pay Rs. 3050, become a doctor' published in the Indian Express dated May 26, 1992;

(b) if so, whether any inquiry has been conducted in this regard;

(c) if so, the details and the outcome thereof; and

(d) the action taken against the quality persons?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). A news-item captioned 'Pay Rs. 3050, become a doctor' appeared in the Indian Express in its issue of 26. 5. 1992. The Delhi Police has reported that their esquires showed that one Gupta used to run an institute in the name of "Delhi Carers Academy" in a shop in Munirka in the year 1990-91. The shop belongs to one Ramesh of Village Munirka and he had rented this out in to Shri Gupta. The institute remained in existence for about a year. The shop was vacated by Shri Gupta about a year back. The present whereabouts of Shri Gupta are not known and the police are making enquiries to ascertain his whereabouts.

Area Under Cotton Cultivation in Orissa

1330. SHRI K.P. SINGH DEO: Will the Minister of AGRICULTURE be pleased to state:

(a) the total area in Orissa brought under cotton cultivation so far;

(b) whether the government have any proposal to grow cotton in the in the non-

traditional States;

(c) if so, the places in Orissa where the soil and climatic conditions are suitable for cotton cultivation; and

(d) the steps proposed to be taken to grow cotton in these States in Eighth Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) The total area in Orissa brought under cotton cultivation so far is 7800 ha. (1989-90).

(b) to (d). Government of India have extended Intensive Cotton Development programme (ICDP) during 1992-93 in new area of the Project States including Orissa, which are agro-climatically suitable for cotton cultivation. Under ICDP the provision of subsidy on supply of inputs like quality seeds, plants protection chemicals and equipments etc. has been made in these areas. However, demonstrations and has been made in these areas. However, demonstrations and farmers raining will be organised only in selected districts of the States.

Coin Melting Factory in Delhi

1331. SHRI PANKAJ CHPOWDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any factory engaged in melting of coins has recently been unearthed in Delhi;

(b) if so, the details thereof; and

(c) the action taken against the owner of the factory?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) and (c). Following information that Indian coins were being processed with the help of sulphuric acid to extract nickel sulphate in a factory situated in Nangloi, a raid was conducted and coins weighing 15.500 Kilograms were found dipped in acid. A case u/s 247/120-B IPC was registered at Police Station, Nangloi and 5 persons including the owner of the factory arrested. Nickel sulphate fetches in the per market higher price than the cost of the coin itself.

CACP's Recommendations

1332. SHRI RAMNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether attention of the Government has been drawn to the demands/recommendations made by the Commission for Agricultural Costs and Prices (CACP) for a fresh look on all aspects pertaining to the Management of food economy in general;

(b) if so, the salient features of their demands/recommendations; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) to (c). In the non-price recommendations contained in their Reports on Price Policy for Kharif and Rabi Crops of 1991-92, the CACP had made recommendations regarding scope of Public Distribution Systems, subsidy on foodgrains, issue price of wheat, open market sales of wheat, etc. These recommendations have been referred to the Ministry of Food for taking necessary action.